

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 255
TO BE ANSWERED ON 12.12.2018

Conference of Minority Community

255. SHRI BHEEMRAO B. PATIL:

Will the Minister of **MINORITY AFFAIRS** be pleased to state:

- (a) whether any conference is held at National/State level with the representative groups of minority communities with a view to elicit their view points on the emerging needs of their communities;
- (b) if so, whether any such interaction is in place for holding discussions with them periodically;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)

(a) to (d): With a view to enhance opportunities for education; ensure an equitable share for minorities in economic activities & employment through existing and new schemes; enhanced credit support for self-employment and recruitment to State and Central Government jobs, the Ministry of Minority Affairs has implemented various schemes / initiatives for the welfare of the six notified minority communities, namely, Muslims, Christians, Sikhs, Buddhists, Jains and Parsis. In order to review the performance of these schemes and make it more effective, discussions are held with the stakeholders on a continuous basis. Ministry of Minority Affairs has initiated coordination, cooperation and communication by holding of various Conferences / Meetings at the National / State level with the various stakeholders. During the current year, following events have been held wherein schemes of Ministry of Minority Affairs were discussed:-

- (i) Zonal Co-ordination Meeting at Lucknow on 18.01.2018.
- (ii) National Conference on 16.07.2018 at New Delhi.
- (iii) Zonal Conference Meeting held at Guwahati on 4th & 5th October 2018.

In order to directly reach out to the public, especially minority communities, 'Progress Panchayats' are also organized periodically at various places in the country to establish direct communication with deprived sections of the society, particularly minorities, and generate awareness about Government's welfare and empowerment schemes for them. Various

meetings with representatives of six notified minority communities and Anglo Indian Community were held from time to time.

Under Social Safeguard component of Nai Manzil Scheme of this Ministry, eight State Level Consultation Meetings were held in March, 2018, in Assam, Chhattisgarh, Jharkhand, Jammu & Kashmir, Madhya Pradesh, Rajasthan, Manipur & Gujarat for the development of Indigenous People's Policy Framework (IPPF). The representatives from Minority Communities, State Social Welfare, Tribal Affairs & Other Govt. Departments participated in these meetings. The aim was to get feedback and to communicate & spread the message to the tribal communities and other vulnerable groups (like the Scheduled Castes, Scheduled Tribes and Other Backward Classes) who may be from minority communities so that they also benefit from the scheme. It was one time activity to create awareness & sensitize the community about the Nai Manzil Scheme.
